

F. No. J-18/30/2024-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*


Shastri Bhawan, New Delhi,  
Dated the 11<sup>th</sup> June, 2024

**ORDER**

The President is pleased to remove the name of **Shri Aazmeen Sheikh**, Advocate (Enrolment No. UK/128/2012) from the panel of Central Government Counsel for the High Court of Uttarakhand.

2. Consequently, the name of Shri Aazmeen Sheikh, Advocate occurring at serial number 4 in the list of Central Government Counsel in this Department's Order No. J-11017/18/2018-Judicial dated 28.02.2019 read with Order No. J-11017/1/2022-Judicial (Part-1) dated 18.04.2022, stands omitted.

3. Hindi version of this order will follow.



(Sher Singh Dagar)  
Joint Secretary & Legal Adviser

**Copy for information to:**

1. PS to Hon'ble MoS (I/C) Law & Justice.
2. PSO to Law Secretary / PSO to all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. The Registrar, High Court of Uttarakhand at Nainital.
4. Sh. Aditya S. Singh, Under Secretary to Gol, Ministry of Minority Affairs w.r.t to letter No. HAJ-21/4/2024-HAJ-MoMA dated 10.05.2024
5. Shri Aazmeen Sheikh, Advocate, H No. 263, Jai Lal Shai. Bazar, Mallital, Nainital. Uttarakhand.
6. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Order related to empanelment of Advocate for Union of India".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office copy.



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